

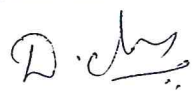

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/7/2016  
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others  
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others  
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	
1.	D. CHANDRAGUPTA.	Counsel for R7.	
2.	For. T. K. Bhaskar Keerthi Krishna Priyadarshini. N	Counsel for Petitioner	

**ORDER**

Counsel for Petitioner present. Counsel for R7 present. No representation on behalf of R1 to R5 and R6. Counsel for Petitioner is directed to inform the next date of hearing to the Counsel for R1 to R5 and R6. Put up on **07.12.2017 at 10.30 A.M.**

- sel -  
MEMBER (TECHNICAL)  
ghk

- sel -  
MEMBER (JUDICIAL)